

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/299/2020 IN TCP/95/IB/2018

NAME OF PETITIONER : Regional Director Southern Region
M/s Surana Industries Ltd

NAME OF RESPONDENT : Ramakrishnan Sadasivan & 3 Others

SECTION : Sec 60(5) OF IBC 2016

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/826/2019 IN TCP/95/IB/2017
NAME OF PETITIONER : Ramakrishnan Sadasivan Liquidator
M/s Surana Industries Ltd
NAME OF RESPONDENT : Dineshchand Surana & 13 others
SECTION : Sec 60(5) of IBC

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SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/30/2020 IN MA/826/2019 IN TCP/95/IB/2017

NAME OF PETITIONER : Dineshchand Surana

NAME OF RESPONDENT : Ramakrishnan Sadasivan (RP)
M/s Surana Industries Ltd

SECTION : Sec 60(5)(a) of IBC

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**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/31/2020 IN MA/360/2018 IN TCP/95/IB/2017

NAME OF PETITIONER : Dineshchand Surana

NAME OF RESPONDENT : Ramakrishnan Sadasivan & 2 others RP
(Surana Industries Ltd)

SECTION : Sec 60(5) of IBC

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ORDER

The Applicant is represented by State Government Standing Counsel Mr. D.Simon through video conferencing mode and undertakes to file Memo of change on behalf of the Standing Counsel.

Time is granted for filing counter after serving copy of the same to the other side before the next date of hearing.

List these matters on **26.08.2021** for hearing and disposal.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)